

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 166
(IB)-345(PB)/2019

IN THE MATTER OF:

Ms. Shweta Bansal

.... Applicant/petitioner

Vs.

M/s. Vardhaman Esate & Developers Pvt Ltd

.... Respondent

SECTION:

Order under Section 7 of IBC, 2016.

Order delivered on 14.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Shweta Bharti, Mr. Shantanu, Mr. Sukrit
R. Kapoor, Advs.
For the Respondent : Mr. Prashant Kataria, Mr. Soin Khan, Advs.

ORDER

For order see, CP No. (IB)-650(PB)/2019.

14.01.2020
Aarti Makker